

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :11-04-2025

**Date : 11.04.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	29617/2025	11.04.2025	ABLAPL-11326/2024	G JAYASINGH	C.O.		Order Dtd. 2025-04-09		(Seat No-)
2	29618/2025	11.04.2025	ABLAPL-716/2025	A PATTANAİK	C.O.		Order Dtd. 2025-04-09		(Seat No-)
3	29619/2025	11.04.2025	ABLAPL-6/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-)
4	29620/2025	11.04.2025	ABLAPL-14541/2024	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-)
5	29621/2025	11.04.2025	WP (C) - 9334/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-)
6	29622/2025	11.04.2025	WP (C) - 31644/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-)
7	29623/2025	11.04.2025	CMP-515/2025	GP JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-)
8	29624/2025	11.04.2025	WP (C) - 29849/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	WRIT BRANCH-5	(Seat No-22)
9	29625/2025	11.04.2025	ABLAPL-3834/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-22)
10	29626/2025	11.04.2025	ABLAPL-3837/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Seat No-22)

11	29627/2025	11.04.2025	WP (C) - 32463/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	WRIT BRANCH-2	(Seat No-6)
12	29628/2025	11.04.2025	WP (C) - 31844/2024	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 03	WRIT BRANCH-5	(Seat No- 22)
13	29632/2025	11.04.2025	ABLAPL- 3852/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 22)
14	29633/2025	11.04.2025	ABLAPL- 3835/2025	KP MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 22)
15	29635/2025	11.04.2025	ABLAPL- 3847/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 22)
16	29636/2025	11.04.2025	ABLAPL- 3848/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09	BAIL-1	(Seat No-5)
17	29637/2025	11.04.2025	ABLAPL- 3849/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No-5)
18	29641/2025	11.04.2025	ABLAPL- 3870/2025	RM NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09	BAIL-2	(Seat No- 11)
19	29642/2025	11.04.2025	ABLAPL- 3866/2025	SN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 11)
20	29643/2025	11.04.2025	ABLAPL- 3853/2025	T MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 11)
21	29644/2025	11.04.2025	ABLAPL- 3867/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 11)
22	29646/2025	11.04.2025	WP (C) - 10060/2025	P. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04- 10		(Seat No- 11)
23	29647/2025	11.04.2025	CRLMC- 1364/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No- 11)
24	29648/2025	11.04.2025	WP (C) - 26132/2024	P. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-		(Seat No- 11)

							03		
25	29649/2025	11.04.2025	ABLAPL-3828/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-1	(Seat No-4)
26	29650/2025	11.04.2025	ABLAPL-3586/2025	S S PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-4)
27	29651/2025	11.04.2025	WP (C) - 29849/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	WRIT BRANCH-5	(Seat No-22)
28	29654/2025	11.04.2025	WP (C) - 26579/2024	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-10		(Seat No-22)
29	29655/2025	11.04.2025	ABLAPL-3792/2025	SC SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-10)
30	29656/2025	11.04.2025	ABLAPL-3891/2025	P PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-10)
31	29657/2025	11.04.2025	ABLAPL-3919/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-10)
32	29659/2025	11.04.2025	ABLAPL-6677/2024	SK BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-10)
33	29660/2025	11.04.2025	ABLAPL-13338/2024	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-10)
34	29661/2025	11.04.2025	ABLAPL-3851/2025	L ACHARI	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-10)
35	29663/2025	11.04.2025	ABLAPL-3816/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-10)
36	29664/2025	11.04.2025	ABLAPL-3815/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-18)
37	29665/2025	11.04.2025	ABLAPL-3812/2025	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-9)
38	29666/2025	11.04.2025	ABLAPL-3808/2025	M MOHANTY	C.O.	COURT NO.	Order Dtd.		(Seat No-9)

						17	2025-04-09		
39	29667/2025	11.04.2025	ABLAPL-3818/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-1	(Seat No-4)
40	29668/2025	11.04.2025	ABLAPL-2953/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-4)
41	29669/2025	11.04.2025	ABLAPL-2907/2025	RASHMI RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-12)
42	29670/2025	11.04.2025	ABLAPL-3776/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-12)
43	29671/2025	11.04.2025	ABLAPL-3774/2025	SK SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-12)
44	29672/2025	11.04.2025	ABLAPL-3780/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-12)
45	29673/2025	11.04.2025	ABLAPL-13054/2024	PK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-17)
46	29674/2025	11.04.2025	ABLAPL-2956/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-17)
47	29675/2025	11.04.2025	ABLAPL-3860/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-17)
48	29676/2025	11.04.2025	ABLAPL-3862/2025	HK TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-17)
49	29677/2025	11.04.2025	WP (C) - 27248/2024	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-17)
50	29679/2025	11.04.2025	WP (C) - 25605/2024	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-17)
51	29680/2025	11.04.2025	ABLAPL-3804/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	BAIL-2	(Seat No-11)
52	29681/2025	11.04.2025	ABLAPL-	PRAKASH	C.O.	COURT	Order		(Seat

			3802/2025	CHANDRA DASH		NO. 17	Dtd. 2025-04-09		No-11)
53	29685/2025	11.04.2025	WP (C) - 9448/2025	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	WRIT BRANCH-3	(Seat No-11)
54	29686/2025	11.04.2025	WP (C) - 9780/2025	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	WRIT BRANCH-6	(Seat No-36)
55	29687/2025	11.04.2025	WP (C) - 30188/2024	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 9	Order Dtd. 2025-05-07		(Seat No-36)
56	29688/2025	11.04.2025	WP (C) - 1518/2025	B D DAS	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-10)
57	29689/2025	11.04.2025	WP (C) - 9932/2025	J. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-04-09		(Seat No-10)
58	29690/2025	11.04.2025	WP (C) - 9921/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 9	Order Dtd. 2025-04-09		(Seat No-10)
59	29691/2025	11.04.2025	WP (C) - 9491/2025	P. PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-7	(Seat No-5)
60	29692/2025	11.04.2025	WP (C) - 26114/2024	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-04-08		(Seat No-5)
61	29694/2025	11.04.2025	WP (C) - 9194/2025	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-04-09	WRIT BRANCH-2	(Seat No-6)
62	29695/2025	11.04.2025	WP (C) - 9902/2025	J. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-04-09		(Seat No-6)
63	29696/2025	11.04.2025	WP (C) - 535/2025	B K SINGH	C.O.	COURT NO. 9	Order Dtd. 2025-04-10		(Seat No-6)
64	29697/2025	11.04.2025	WP (C) - 9914/2025	J. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-04-09		(Seat No-6)
65	29698/2025	11.04.2025	WP (C) - 9820/2025	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-32)

66	29699/2025	11.04.2025	WP (C) - 9168/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 10	WRIT BRANCH-4	(Seat No- 19)
67	29700/2025	11.04.2025	WP (C) - 9812/2025	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-8	(Seat No- 39)
68	29701/2025	11.04.2025	WP (C) - 5595/2025	P SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-05- 08	WRIT BRANCH-1	(Seat No-4)
69	29702/2025	11.04.2025	WP (C) - 9820/2025	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(Seat No- 32)
70	29703/2025	11.04.2025	WP (C) - 10078/2012	B SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 10	WRIT BRANCH-3	(Seat No- 33)
71	29704/2025	11.04.2025	WP (C) - 9650/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No- 33)
72	29705/2025	11.04.2025	WP (C) - 1287/2025	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No- 33)
73	29706/2025	11.04.2025	WP (C) - 18527/2024	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09		(Seat No- 33)
74	29707/2025	11.04.2025	WP (C) - 19271/2016	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-6	(Seat No- 35)
75	29708/2025	11.04.2025	WP (C) - 8497/2025	H.S.PAIKRAY	C.O.	COURT NO. 6	Order Dtd. 2025-05- 05	WRIT BRANCH-5	(Seat No- 21)
76	29709/2025	11.04.2025	WP (C) - 22878/2024	D.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 21)
77	29710/2025	11.04.2025	WP (C) - 19271/2016	B K PARDHI	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09	WRIT BRANCH-6	(Seat No- 35)
78	29711/2025	11.04.2025	WP (C) - 9904/2025	M.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 35)
79	29712/2025	11.04.2025	WP (C) - 19271/2016	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-	WRIT BRANCH-6	(Seat No- 35)

							09		
80	29713/2025	11.04.2025	WP (C) - 27187/2024	A.K.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-05- 06		(Seat No- 35)
81	29714/2025	11.04.2025	WP (C) - 30162/2024	GIRIJA SANKAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09	WRIT BRANCH-5	(Seat No- 32)
82	29715/2025	11.04.2025	ABLAPL- 2464/2023	N SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09	BAIL-1	(Seat No-1)
83	29716/2025	11.04.2025	WP (C) - 30162/2024	H.K.PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09	WRIT BRANCH-5	(Seat No- 32)
84	29717/2025	11.04.2025	WP (C) - 2224/2025	P.K.BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09	WRIT BRANCH-8	(Seat No- 29)
85	29718/2025	11.04.2025	WP (C) - 31496/2023	S BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-04- 08	WRIT BRANCH-3	(Seat No- 14)
86	29719/2025	11.04.2025	WP (C) - 27187/2024	A.K.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-05- 06		(Seat No- 14)
87	29720/2025	11.04.2025	WP (C) - 1287/2025	K.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09		(Seat No- 14)
88	29721/2025	11.04.2025	WP (C) - 15755/2024	B DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04- 08	WRIT BRANCH-6	(Seat No- 16)
89	29722/2025	11.04.2025	WP (C) - 9903/2025	B.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09	WRIT BRANCH-7	(Seat No-5)
90	29723/2025	11.04.2025	WP (C) - 1577/2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09	WRIT BRANCH-6	(Seat No- 26)
91	29724/2025	11.04.2025	WP (C) - 8894/2025	S.DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04- 09	WRIT BRANCH-6	(Seat No- 35)
92	29725/2025	11.04.2025	CRLMC- 2297/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 25	CRIMINAL MISC	(Seat No-7)
93	29726/2025	11.04.2025	WP (C) - 9908/2025	M.BEHERA	C.O.	COURT NO. 6	Order Dtd.	WRIT BRANCH	(Seat No-

							2025-05-07	(DIVISION BENCH-2)	116)
94	29727/2025	11.04.2025	ABLAPL-9153/2022	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-30	BAIL-1	(Seat No-6)
95	29728/2025	11.04.2025	WP (C) - 9911/2025	M.R.PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-6)
96	29729/2025	11.04.2025	WP (C) - 4527/2025	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-7	(Seat No-48)
97	29730/2025	11.04.2025	WP (C) - 32659/2024	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-6	(Seat No-35)
98	29731/2025	11.04.2025	WP (C) - 28419/2024	S.GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07		(Seat No-35)
99	29732/2025	11.04.2025	WP (C) - 2828/2025	P.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-35)
100	29733/2025	11.04.2025	WP (C) - 9643/2025	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-35)
101	29734/2025	11.04.2025	WP (C) - 4863/2025	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-35)
102	29735/2025	11.04.2025	WP (C) - 1443/2025	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-35)
103	29736/2025	11.04.2025	WP (C) - 5692/2025	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08		(Seat No-35)
104	29737/2025	11.04.2025	WP (C) - 9638/2025	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-4	(Seat No-37)
105	29738/2025	11.04.2025	WP (C) - 28870/2024	D.C.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07		(Seat No-37)
106	29739/2025	11.04.2025	WP (C) - 4407/2025	S.S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07		(Seat No-37)
107	29740/2025	11.04.2025	ABLAPL-	HK MOHANTA	C.O.	COURT	Order		(Seat

			3859/2025			NO. 17	Dtd. 2025-04- 09		No- 37)
108	29741/2025	11.04.2025	WP (C) - 1443/2025	A.KHATUA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No- 37)
109	29742/2025	11.04.2025	ABLAPL- 3768/2025	DK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 37)
110	29743/2025	11.04.2025	WP (C) - 9808/2025	B.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	WRIT BRANCH-6	(Seat No- 36)
111	29744/2025	11.04.2025	ABLAPL- 3578/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 36)
112	29745/2025	11.04.2025	WP (C) - 9417/2025	K.C.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
113	29746/2025	11.04.2025	WP (C) - 9364/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
114	29747/2025	11.04.2025	ABLAPL- 3169/2025	RAJALAXMI BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 113)
115	29748/2025	11.04.2025	WP (C) - 4817/2025	S.K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	WRIT BRANCH-3	(Seat No- 33)
116	29749/2025	11.04.2025	WP (C) - 20975/2024	S.GUPTA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No- 33)
117	29750/2025	11.04.2025	WP (C) - 9309/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04- 03	WRIT BRANCH-3	(Seat No- 11)
118	29751/2025	11.04.2025	WP (C) - 9403/2025	L.D.SAHOO-A	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	WRIT BRANCH-7	(Seat No-5)
119	29752/2025	11.04.2025	WP (C) - 9387/2025	L.D.SAHOO-A	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No-5)
120	29753/2025	11.04.2025	WP (C) - 9310/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04- 03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)

121	29754/2025	11.04.2025	WP (C) - 31644/2024	R.K.MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No- 115)
122	29755/2025	11.04.2025	WP (C) - 7966/2025	A.K.JATI	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No- 115)
123	29756/2025	11.04.2025	WP (C) - 3054/2025	S.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No- 115)
124	29757/2025	11.04.2025	WP (C) - 9652/2025	S.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08	WRIT BRANCH-8	(Seat No- 39)
125	29758/2025	11.04.2025	WP (C) - 9420/2025	S.K.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 08		(Seat No- 39)
126	29759/2025	11.04.2025	ABLAPL- 3845/2025	PRADEEPTA KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09	BAIL-2	(Seat No-9)
127	29760/2025	11.04.2025	WP (C) - 7031/2025	M M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04- 30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
128	29764/2025	11.04.2025	WP (C) - 5834/2025	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2025-04- 09	WRIT BRANCH-7	(Seat No- 18)
129	29766/2025	11.04.2025	CRLMC- 1340/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-04- 09		(Seat No- 18)
130	29767/2025	11.04.2025	CRLMC- 1336/2025	TAPAN KU. JENA SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2025-04- 09		(Seat No- 18)
131	29768/2025	11.04.2025	CRLMC- 1322/2025	MANTU BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-04- 09		(Seat No- 18)
132	29769/2025	11.04.2025	CRLMC- 426/2025	S. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04- 09		(Seat No- 18)
133	29770/2025	11.04.2025	CRLMC- 4808/2024	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04- 09		(Seat No- 18)
134	29771/2025	11.04.2025	CRLMC- 4155/2023	K N SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-	CRIMINAL MISC	(Seat No-7)

							31		
135	29773/2025	11.04.2025	CRLMC-752/2023	S.S. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2025-05-01	CRIMINAL MISC	(Seat No-2)
136	29774/2025	11.04.2025	FAO-134/2025	MOTILAL MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-09		(Seat No-2)
137	29775/2025	11.04.2025	CMP-521/2025	S.MOHARANA	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-2)
138	29776/2025	11.04.2025	CMP-518/2025	S.MOHARANA	C.O.	COURT NO. 8	Order Dtd. 2025-04-08		(Seat No-2)
139	29777/2025	11.04.2025	CRLMC-2416/2024	S SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-2)
140	29778/2025	11.04.2025	CMP-507/2025	K. C. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-04-07		(Seat No-2)
141	29779/2025	11.04.2025	CMP-1369/2018	L D SAHOO A	C.O.	COURT NO. 1	Order Dtd. 2025-04-25	WRIT BRANCH-5	(Seat No-47)
142	29780/2025	11.04.2025	WP (C) - 28109/2024	J. D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-04-09		(Seat No-47)
143	29781/2025	11.04.2025	WP (C) - 24842/2024	G. B. DASH	C.O.	COURT NO. 1	Order Dtd. 2025-04-10		(Seat No-47)
144	29782/2025	11.04.2025	CRLMC-1826/2023	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-04-09	CRIMINAL MISC	(Seat No-1)
145	29783/2025	11.04.2025	WP (C) - 9129/2025	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-04-09	WRIT BRANCH-7	(Seat No-5)
146	29784/2025	11.04.2025	CRLA-1026/2023	G C SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
147	29785/2025	11.04.2025	CRLA-414/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
148	29787/2025	11.04.2025	JCRLA-90/2024	D SWAIN	C.O.	COURT NO. 7	Order Dtd.	CRIMINAL APPEAL	(Seat No-8)

							9999-12-31		
149	29788/2025	11.04.2025	CRLMC-800/2025	P. B. SENAPATI	C.O.	COURT NO. 7	Order Dtd. 2025-04-09	CRIMINAL MISC	(Seat No-3)
150	29789/2025	11.04.2025	CRLMC-800/2025	P. B. SENAPATI	C.O.	COURT NO. 7	Order Dtd. 2025-04-09	CRIMINAL MISC	(Seat No-3)
151	29790/2025	11.04.2025	CMP-530/2025	SUVENDU BARIK	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-3)
152	29792/2025	11.04.2025	CMP-529/2025	SUVENDU BARIK	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-3)
153	29793/2025	11.04.2025	ABLAPL-3843/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	BAIL-1	(Seat No-5)
154	29794/2025	11.04.2025	WP(C) - 24443/2024	R. DAY	C.O.	COURT NO. 8	Order Dtd. 2025-04-09		(Seat No-5)
155	29795/2025	11.04.2025	ABLAPL-3839/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-5)
156	29796/2025	11.04.2025	ABLAPL-1739/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09	BAIL-1	(Seat No-13)
157	29797/2025	11.04.2025	ABLAPL-1657/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-13)
158	29798/2025	11.04.2025	ABLAPL-14094/2024	RASHMI PRAVA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-13)
159	29799/2025	11.04.2025	ABLAPL-3855/2025	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09	BAIL-2	(Seat No-10)
160	29802/2025	11.04.2025	ABLAPL-3807/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-10)
161	29804/2025	11.04.2025	ABLAPL-3769/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09	BAIL-2	(Seat No-10)
162	29805/2025	11.04.2025	ABLAPL-	S. CHOUDHURY	C.O.	COURT	Order	BAIL-2	(Seat

			947/2025			NO. 17	Dtd. 2025-04- 09		No- 11)
163	29808/2025	11.04.2025	ABLAPL- 3811/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 11)
164	29809/2025	11.04.2025	ABLAPL- 2630/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09	BAIL-2	(Seat No- 17)
165	29811/2025	11.04.2025	ABLAPL- 3787/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 17)
166	29814/2025	11.04.2025	ABLAPL- 1875/2024	S. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 5000-01- 01		(Seat No- 17)
167	29816/2025	11.04.2025	ABLAPL- 2913/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09	BAIL-2	(Seat No- 12)
168	29818/2025	11.04.2025	FAO- 10/2025	A.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-05- 16		(Seat No- 12)
169	29820/2025	11.04.2025	WP (C) - 9115/2025	P.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 12)
170	29821/2025	11.04.2025	WP (C) - 4407/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-04- 07		(Seat No- 12)
171	29822/2025	11.04.2025	WP (C) - 9104/2025	P.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 12)
172	29823/2025	11.04.2025	WP (C) - 9090/2025	P.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 12)
173	29825/2025	11.04.2025	ABLAPL- 3636/2025	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 12)
174	29826/2025	11.04.2025	WP (C) - 3897/2025	K.K.BHUYAN	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 12)
175	29827/2025	11.04.2025	WP (C) - 29434/2024	R. K. MEHER	C.O.	COURT NO. 6	Order Dtd. 2025-04- 09		(Seat No- 12)

176	29829/2025	11.04.2025	WP (C) - 9658/2025	R.C.BHOI	C.O.	COURT NO. 6	Order Dtd. 2025-04-09		(Seat No-12)
177	29831/2025	11.04.2025	WP (C) - 30076/2024	U.P.BAG	C.O.	COURT NO. 6	Order Dtd. 2025-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
178	29832/2025	11.04.2025	WP (C) - 8247/2025	H.K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-04-09	WRIT BRANCH-5	(Seat No-21)
179	29833/2025	11.04.2025	WP (C) - 17460/2024	A.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-09		(Seat No-21)
180	29835/2025	11.04.2025	WP (C) - 9572/2025	G.C.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-09		(Seat No-21)
181	29836/2025	11.04.2025	WP (C) - 8092/2025	G.C.BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-07		(Seat No-21)
182	29839/2025	11.04.2025	MATA-124/2025	S.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-07-28		(Seat No-21)
183	29840/2025	11.04.2025	FAO-840/2019	B SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
184	29841/2025	11.04.2025	MATA-132/2025	N.R.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-07-24		(Seat No-5)
185	29842/2025	11.04.2025	TRP (C) - 92/2025	P.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-10		(Seat No-5)
186	29843/2025	11.04.2025	FAO-240/2018	A K PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
187	29844/2025	11.04.2025	RVWPET-223/2024	G.N.SETHI	C.O.	COURT NO. 16	Order Dtd. 9999-12-31		(Seat No-2)
188	29846/2025	11.04.2025	FAO-595/2019	B K SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
189	29849/2025	11.04.2025	MATA-132/2025	N.R.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-07-		(Seat No-5)

							24		
190	29850/2025	11.04.2025	TRP (C) - 99/2025	P.K.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-05-12		(Seat No-5)
191	29851/2025	11.04.2025	TRP (C) - 94/2025	B.R.SENAPATI	C.O.	COURT NO. 14	Order Dtd. 2025-05-12		(Seat No-5)
192	29852/2025	11.04.2025	FAO-707/2020	A K PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
193	29853/2025	11.04.2025	CRLMC-1413/2025	J.PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2025-04-10		(Seat No-9)
194	29854/2025	11.04.2025	WP (C) - 2254/2025	SATYA RANJAN PANI	C.O.	COURT NO. 6	Order Dtd. 2025-04-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
195	29855/2025	11.04.2025	FAO-1003/2019	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-9)
196	29856/2025	11.04.2025	CRLMC-1396/2025	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-04-09		(Seat No-9)
197	29857/2025	11.04.2025	CRLMC-1363/2025	S.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-30		(Seat No-9)
198	29859/2025	11.04.2025	FAO-685/2019	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-9)
199	29861/2025	11.04.2025	CRLMC-858/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-12		(Seat No-9)
200	29862/2025	11.04.2025	CRLMC-734/2025	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(Seat No-9)
201	29864/2025	11.04.2025	FAO-643/2018	M K PATI	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
202	29866/2025	11.04.2025	FAO-209/2021	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
203	29868/2025	11.04.2025	FAO-238/2018	A K PANDA	C.O.	COURT NO.	Order Dtd.	MISC. APPEAL	(Seat No-2)

						15	2025-03-28	SEC.	
204	29871/2025	11.04.2025	FAO-487/2017	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-8)
205	29873/2025	11.04.2025	FAO-809/2018	B K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
206	29876/2025	11.04.2025	FAO-104/2018	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
207	29878/2025	11.04.2025	FAO-131/2018	B BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
208	29881/2025	11.04.2025	FAO-192/2018	R K PATNAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
209	29883/2025	11.04.2025	FAO-657/2019	M NAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
210	29885/2025	11.04.2025	FAO-571/2018	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
211	29889/2025	11.04.2025	FAO-625/2019	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-9)
212	29891/2025	11.04.2025	FAO-26/2019	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
213	29893/2025	11.04.2025	FAO-690/2019	P K PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
214	29896/2025	11.04.2025	FAO-133/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
215	29898/2025	11.04.2025	FAO-65/2020	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
216	29899/2025	11.04.2025	FAO-669/2020	S C D DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
217	29902/2025	11.04.2025	FAO-	A K PANDA	C.O.	COURT	Order	MISC.	(Seat

			1027/2019			NO. 15	Dtd. 2025-03- 26	APPEAL SEC.	No-9)
218	29903/2025	11.04.2025	FAO- 256/2018	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-2)
219	29904/2025	11.04.2025	FAO- 121/2019	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 26	MISC. APPEAL SEC.	(Seat No-2)
220	29906/2025	11.04.2025	FAO- 456/2018	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-2)
221	29909/2025	11.04.2025	FAO- 418/2019	G H ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-04- 04	MISC. APPEAL SEC.	(Seat No-2)
222	29913/2025	11.04.2025	FAO- 63/2019	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 19	MISC. APPEAL SEC.	(Seat No-9)
223	29915/2025	11.04.2025	FAO- 424/2019	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 28	MISC. APPEAL SEC.	(Seat No-2)
224	29917/2025	11.04.2025	FAO- 249/2021	A K APANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 21	MISC. APPEAL SEC.	(Seat No-2)
225	29918/2025	11.04.2025	FAO- 321/2020	A K APNDA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 19	MISC. APPEAL SEC.	(Seat No-9)
226	29919/2025	11.04.2025	FAO- 490/2017	MANOJ KUMAR PATI	C.O.	COURT NO. 15	Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-8)
227	29920/2025	11.04.2025	WP (C) - 9994/2025	S.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04- 30	WRIT BRANCH-1	(Seat No-3)
228	29921/2025	11.04.2025	WP (C) - 9691/2025	SUMAN MITRA	C.O.	COURT NO. 25			(Seat No-3)
229	29922/2025	11.04.2025	ABLAPL- 3762/2025	A. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09		(Seat No-3)
230	29923/2025	11.04.2025	ABLAPL- 3761/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09	BAIL-2	(Seat No- 10)
231	29924/2025	11.04.2025	ABLAPL-	R. K. SARANGI	C.O.	COURT	Order		(Seat

			3705/2025			NO. 17	Dtd. 2025-04- 09		No- 10)
232	29925/2025	11.04.2025	ABLAPL- 3781/2025	SRIKANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 10)
233	29926/2025	11.04.2025	ABLAPL- 3784/2025	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 10)
234	29927/2025	11.04.2025	ABLAPL- 3790/2025	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 10)
235	29928/2025	11.04.2025	ABLAPL- 3798/2025	L ACHARI	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 10)
236	29929/2025	11.04.2025	ABLAPL- 3793/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 10)
237	29930/2025	11.04.2025	ABLAPL- 3789/2025	P NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No- 10)
238	29931/2025	11.04.2025	FAO- 709/2018	A K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 28	MISC. APPEAL SEC.	(Seat No-9)
239	29932/2025	11.04.2025	ABLAPL- 3784/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No-9)
240	29933/2025	11.04.2025	FAO- 666/2018	A K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 26	MISC. APPEAL SEC.	(Seat No-2)
241	29934/2025	11.04.2025	ABLAPL- 3767/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No-2)
242	29935/2025	11.04.2025	FAO- 538/2019	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 28	MISC. APPEAL SEC.	(Seat No-5)
243	29936/2025	11.04.2025	ABLAPL- 3764/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No-5)
244	29937/2025	11.04.2025	ABLAPL- 3704/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04- 09		(Seat No-5)

245	29938/2025	11.04.2025	FAO-594/2019	D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
246	29939/2025	11.04.2025	FAO-434/2018	D K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
247	29940/2025	11.04.2025	WPC (OAC) - 4156/2016	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-13	OA Branch	(Seat No-1)
248	29941/2025	11.04.2025	FAO-1005/2019	A K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-9)
249	29942/2025	11.04.2025	WP (C) - 10937/2017	M R BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-10	WRIT BRANCH-1	(Seat No-30)
250	29943/2025	11.04.2025	FAO-652/2018	A K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-2)
251	29944/2025	11.04.2025	FAO-650/2018	SWAGAT KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
252	29945/2025	11.04.2025	FAO-208/2018	MANGUL NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
253	29947/2025	11.04.2025	WP (C) - 19705/2023	P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-05-08	WRIT BRANCH-1	(Seat No-30)
254	29948/2025	11.04.2025	WP (C) - 19712/2023	P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-10	WRIT BRANCH-1	(Seat No-30)
255	29949/2025	11.04.2025	ABLAPL-3801/2025	MR ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2025-04-09	BAIL-1	(Seat No-4)
256	29950/2025	11.04.2025	FAO-74/2018	A K PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
257	29951/2025	11.04.2025	FAO-191/2018	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
258	29954/2025	11.04.2025	WP (C) - 19710/2023	P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-	WRIT BRANCH-1	(Seat No-30)

							10		
259	29955/2025	11.04.2025	WP (C) - 19708/2023	P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH-1	(Seat No- 30)
260	29956/2025	11.04.2025	WP (C) - 9433/2025	S SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
261	29957/2025	11.04.2025	WP (C) - 9582/2025	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH-1	(Seat No- 30)
262	29958/2025	11.04.2025	WP (C) - 9609/2025	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10		(Seat No- 30)
263	29959/2025	11.04.2025	WP (C) - 9613/2025	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH-2	(Seat No-6)
264	29961/2025	11.04.2025	WP (C) - 9683/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10		(Seat No-6)
265	29962/2025	11.04.2025	WP (C) - 9676/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH-7	(Seat No-5)
266	29963/2025	11.04.2025	WP (C) - 9680/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH-7	(Seat No-5)
267	29964/2025	11.04.2025	WP (C) - 9674/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH-7	(Seat No-5)
268	29965/2025	11.04.2025	WP (C) - 9659/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2025-04- 10	WRIT BRANCH-2	(Seat No-6)
269	29966/2025	11.04.2025	FAO- 937/2018	B.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-04- 04	MISC. APPEAL SEC.	(Seat No-5)
270	29967/2025	11.04.2025	WP (C) - 8911/2025	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-06- 20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
271	29968/2025	11.04.2025	FAO- 221/2021	S.K.RATH	C.O.	COURT NO. 21	Order Dtd. 2025-04- 05	MISC. APPEAL SEC.	(Seat No-2)
272	29969/2025	11.04.2025	WP (C) - 24490/2024	S SAMAL	C.O.	COURT NO.	Order Dtd.		(Seat No-2)

						21	2025-04-10		
273	29970/2025	11.04.2025	WP (C) - 9837/2025	P K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-10	WRIT BRANCH-2	(Seat No-6)
274	29971/2025	11.04.2025	FAO-671/2020	N.BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
275	29972/2025	11.04.2025	WP (C) - 9869/2025	P K DASH	C.O.	COURT NO. 21	Order Dtd. 2025-04-10	WRIT BRANCH-6	(Seat No-36)
276	29973/2025	11.04.2025	WP (C) - 7914/2025	J J PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-04-10		(Seat No-36)
277	29974/2025	11.04.2025	FAO-842/2019	P.K.JENA	C.O.	COURT NO. 21	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
278	29975/2025	11.04.2025	WP (C) - 6427/2025	S S BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-10	WRIT BRANCH-7	(Seat No-18)
279	29976/2025	11.04.2025	FAO-729/2020	B.K. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-9)
280	29977/2025	11.04.2025	WP (C) - 8014/2025	M R BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-04-10	WRIT BRANCH-2	(Seat No-45)
281	29978/2025	11.04.2025	FAO-584/2020	D.K.PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-9)
282	29979/2025	11.04.2025	WP (C) - 32582/2024	S C TRIPATHY	C.O.	COURT NO. 21	Order Dtd. 2025-04-10	WRIT BRANCH-6	(Seat No-25)
283	29980/2025	11.04.2025	WP (C) - 9726/2025	DEBENDRA KUMAR BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-10		(Seat No-25)
284	29981/2025	11.04.2025	FAO-229/2018	D.BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
285	29982/2025	11.04.2025	WP (C) - 22921/2018	S K BEHERA	C.O.	DR (J)	Order Dtd. 2025-05-02	WRIT BRANCH-8	(Seat No-43)
286	29983/2025	11.04.2025	FAO-	R.K.MOHAPATRA	C.O.	DR	Order	MISC.	(Seat

			423/2017			(J)	Dtd. 2025-04-04	APPEAL SEC.	No-8)
287	29984/2025	11.04.2025	ABLAPL- 3786/2025	BALARAM SINGH	C.O.	DR (J)	Order Dtd. 2025-04-09	BAIL-2	(Seat No-9)
288	29985/2025	11.04.2025	WP (C) - 9752/2025	JYOTIMAI PANI	C.O.	COURT NO. 21	Order Dtd. 2025-06-20	WRIT BRANCH-8	(Seat No- 39)
289	29986/2025	11.04.2025	ABLAPL- 3795/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 21	Order Dtd. 2025-04-09		(Seat No- 39)
290	29987/2025	11.04.2025	FAO- 107/2018	D.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
291	29988/2025	11.04.2025	FAO- 301/2018	H.K.DASH	C.O.	COURT NO. 21	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
292	29989/2025	11.04.2025	FAO- 475/2020	D.BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
293	29990/2025	11.04.2025	FAO- 543/2019	A.K.PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-5)
294	29991/2025	11.04.2025	CRLMC- 1092/2024	P K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-10	CRIMINAL MISC	(Seat No-6)
295	29992/2025	11.04.2025	FAO- 164/2017	G.C.JENA	C.O.	COURT NO. 21	Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-8)
296	29993/2025	11.04.2025	FAO- 670/2018	P K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
297	29994/2025	11.04.2025	FAO- 667/2018	N K PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
298	29995/2025	11.04.2025	FAO- 600/2019	H K DASH	C.O.	COURT NO. 21	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-5)
299	29996/2025	11.04.2025	FAO- 391/2017	G C JENA	C.O.	COURT NO. 21	Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-5)

300	29997/2025	11.04.2025	FAO-398/2018	A K PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
301	29998/2025	11.04.2025	FAO-531/2018	P K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-5)
302	29999/2025	11.04.2025	MACA-94/2025	S.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-04-09		(Seat No-5)
303	30000/2025	11.04.2025	MACA-94/2025	A.K.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-04-09		(Seat No-5)
304	30001/2025	11.04.2025	FAO-480/2018	B K SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
305	30002/2025	11.04.2025	MACA-1259/2024	S.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-04-09		(Seat No-2)
306	30003/2025	11.04.2025	FAO-197/2020	A K PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
307	30004/2025	11.04.2025	MACA-1259/2024	S.S.PASAYAT	C.O.	COURT NO. 21	Order Dtd. 2025-04-09		(Seat No-9)
308	30005/2025	11.04.2025	WP (C) - 9382/2025	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-11		(Seat No-9)
309	30007/2025	11.04.2025	FAO-176/2022	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-9)
310	30008/2025	11.04.2025	MACA-353/2019	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-7)
311	30009/2025	11.04.2025	FAO-446/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
312	30010/2025	11.04.2025	MACA-484/2024	J.DEHURY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-7)
313	30011/2025	11.04.2025	MACA-355/2019	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-	MISC. APPEAL SEC.	(Seat No-7)

							31		
314	30012/2025	11.04.2025	FAO-278/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
315	30013/2025	11.04.2025	MACA-343/2023	A.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
316	30014/2025	11.04.2025	CONTC-4858/2024	S.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-10	CONTEMPT	(Seat No-6)
317	30015/2025	11.04.2025	FAO-959/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-9)
318	30016/2025	11.04.2025	CONTC-354/2025	M.K.PATI	C.O.	COURT NO. 25	Order Dtd. 2025-04-10		(Seat No-9)
319	30017/2025	11.04.2025	FAO-139/2018	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
320	30018/2025	11.04.2025	WP (C) - 8629/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
321	30019/2025	11.04.2025	FAO-649/2019	P K PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-9)
322	30020/2025	11.04.2025	WP (C) - 9930/2025	L.D.PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-9)
323	30021/2025	11.04.2025	WP (C) - 9939/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-10	WRIT BRANCH-1	(Seat No-3)
324	30022/2025	11.04.2025	FAO-139/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
325	30023/2025	11.04.2025	WP (C) - 9915/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-10	WRIT BRANCH-1	(Seat No-3)
326	30024/2025	11.04.2025	FAO-270/2018	G C BARIK	C.O.	COURT NO. 25	Order Dtd. 2019-10-15	MISC. APPEAL SEC.	(Seat No-2)
327	30025/2025	11.04.2025	WP (C) - 9956/2025	P.K.JENA	C.O.	COURT NO.	Order Dtd.		(Seat No-2)

						25	2025-04-10		
328	30026/2025	11.04.2025	WP (C) - 9821/2025	P.K.PATNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-10		(Seat No-2)
329	30027/2025	11.04.2025	WP (C) - 9855/2025	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2025-05-05	WRIT BRANCH-7	(Seat No-48)
330	30028/2025	11.04.2025	WP (C) - 9825/2025	P.K.PATNAIK	C.O.	COURT NO. 20	Order Dtd. 2025-04-10	WRIT BRANCH-6	(Seat No-16)
331	30029/2025	11.04.2025	WP (C) - 9957/2025	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2025-04-10		(Seat No-16)
332	30030/2025	11.04.2025	FAO-682/2018	A K PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
333	30031/2025	11.04.2025	WP (C) - 9961/2025	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2025-04-10	WRIT BRANCH-8	(Seat No-39)
334	30032/2025	11.04.2025	WP (C) - 9963/2025	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2025-04-10	WRIT BRANCH-8	(Seat No-39)
335	30033/2025	11.04.2025	WP (C) - 9954/2025	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-04-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
336	30034/2025	11.04.2025	WP (C) - 10056/2025	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-11		(Seat No-117)
337	30035/2025	11.04.2025	FAO-671/2018	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
338	30036/2025	11.04.2025	WP (C) - 10053/2025	SUBHANKAR PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
339	30037/2025	11.04.2025	FAO-693/2019	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-9)
340	30038/2025	11.04.2025	WP (C) - 21472/2022	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-09	WRIT BRANCH-2	(Seat No-7)
341	30039/2025	11.04.2025	WP (C) -	AJIT KUMAR	C.O.	COURT	Order	WRIT	(Seat

			7835/2022	SAHOO		NO. 25	Dtd. 2025-04- 09	BRANCH-2	No-9)
342	30041/2025	11.04.2025	FAO- 757/2020	G C BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-9)
343	30042/2025	11.04.2025	WP (C) - 8023/2023	S MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09	WRIT BRANCH-2	(Seat No-8)
344	30043/2025	11.04.2025	FAO- 991/2019	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04- 05	MISC. APPEAL SEC.	(Seat No-9)
345	30044/2025	11.04.2025	WP (C) - 8023/2023	P K MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09	WRIT BRANCH-2	(Seat No-8)
346	30045/2025	11.04.2025	WP (C) - 8023/2023	S R PADHY	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09	WRIT BRANCH-2	(Seat No-8)
347	30046/2025	11.04.2025	FAO- 527/2019	B SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 28	MISC. APPEAL SEC.	(Seat No-5)
348	30047/2025	11.04.2025	WP (C) - 15836/2023	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04- 09	WRIT BRANCH-2	(Seat No-8)
349	30048/2025	11.04.2025	GA-44/2001	A DAS	C.O.	COURT NO. 7	Order Dtd. 2025-04- 24	CRIMINAL APPEAL	(Seat No-9)
350	30049/2025	11.04.2025	WP (C) - 18001/2023	S K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-04- 10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
351	30050/2025	11.04.2025	ABLAPL- 10229/2023	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09- 26	BAIL-2	(Seat No- 12)
352	30051/2025	11.04.2025	WP (C) - 15841/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01- 01	WRIT BRANCH-2	(Seat No-8)
353	30052/2025	11.04.2025	WP (C) - 15845/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01- 01	WRIT BRANCH-2	(Seat No-8)
354	30053/2025	11.04.2025	WP (C) - 15851/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 09	WRIT BRANCH-2	(Seat No-8)

355	30054/2025	11.04.2025	WP (C) - 9959/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-23	WRIT BRANCH-6	(Seat No-36)
356	30055/2025	11.04.2025	WP (C) - 9959/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-23	WRIT BRANCH-6	(Seat No-36)
357	30056/2025	11.04.2025	WP (C) - 9959/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-23	WRIT BRANCH-6	(Seat No-36)
358	30057/2025	11.04.2025	WP (C) - 9959/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-23	WRIT BRANCH-6	(Seat No-36)
359	30058/2025	11.04.2025	WP (C) - 27907/2024	AJAY KU PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-10		(Seat No-36)
360	30059/2025	11.04.2025	WP (C) - 9030/2025	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
361	30060/2025	11.04.2025	WP (C) - 8516/2025	RABI SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-10		(Seat No-114)
362	30061/2025	11.04.2025	WP (C) - 7472/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-09	WRIT BRANCH-7	(Seat No-15)
363	30062/2025	11.04.2025	WP (C) - 8992/2012	P K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-10	WRIT BRANCH-2	(Seat No-45)
364	30063/2025	11.04.2025	ABLAPL-3773/2025	ULLASH DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-09	BAIL-2	(Seat No-17)
365	30064/2025	11.04.2025	CRLMC-1390/2025	T R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-04-09		(Seat No-17)
366	30065/2025	11.04.2025	CMP-524/2025	J. P. KAR	C.O.	COURT NO. 25	Order Dtd. 2025-04-09		(Seat No-17)
367	30066/2025	11.04.2025	CMP-527/2025	J. P. KAR	C.O.	COURT NO. 25	Order Dtd. 2025-04-09		(Seat No-17)
368	30067/2025	11.04.2025	WP (C) - 10049/2025	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-	WRIT BRANCH (DIVISION	(Seat No-120)

							31	BENCH-3)	
369	30068/2025	11.04.2025	FAO-571/2018	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Seat No-5)
370	30069/2025	11.04.2025	WP (C) - 11189/2011	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	WRIT BRANCH-4	(Seat No-38)
371	30070/2025	11.04.2025	WP (C) - 15839/2018	MR. SUBHAM AGRAWAL (IN PERSON)	C.O.	COURT NO. 1	Order Dtd. 2025-06-20		(Seat No-38)
372	30071/2025	11.04.2025	WP (C) - 10038/2025	A M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-04-11		(Seat No-38)
373	30072/2025	11.04.2025	MACA-67/2020	ULLASH DAS	C.O.	COURT NO. 8	Order Dtd. 2025-03-08	MISC. APPEAL SEC.	(Seat No-7)
374	30073/2025	11.04.2025	WP (C) - 17918/2021	D NAYAK	C.O.	COURT NO. 8	Order Dtd. 2025-04-09	WRIT BRANCH-3	(Seat No-33)
375	30074/2025	11.04.2025	ABLAPL-3796/2025	K R JENA	C.O.	COURT NO. 17	Order Dtd. 2025-05-15		(Seat No-33)
376	30075/2025	11.04.2025	WP (C) - 21676/2023	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	WRIT BRANCH-8	(Seat No-43)
377	30076/2025	11.04.2025	WP (C) - 32287/2024	NANDA KISHORE ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	WRIT BRANCH-8	(Seat No-39)
378	30077/2025	11.04.2025	WP (C) - 15973/2024	D NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	WRIT BRANCH-8	(Seat No-41)
379	30078/2025	11.04.2025	WP (C) - 19228/2020	T MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	WRIT BRANCH-6	(Seat No-26)
380	30081/2025	11.04.2025	WP (C) - 9044/2025	S. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-05-06	WRIT BRANCH-3	(Seat No-11)
381	30082/2025	11.04.2025	FAO-829/2018	P K JENA	C.O.	COURT NO. 6		MISC. APPEAL SEC.	(Seat No-5)
382	30083/2025	11.04.2025	WP (C) - 30689/2024	S. C. SUNDARA	C.O.	COURT NO. 16	Order Dtd. 2025-05-		(Seat No-5)

							05		
383	30084/2025	11.04.2025	WP (C) - 9740/2025	R M NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-04-30	WRIT BRANCH-7	(Seat No-48)
384	30085/2025	11.04.2025	WP (C) - 8360/2025	M K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-21		(Seat No-48)
385	30086/2025	11.04.2025	FAO-641/2020	U. CHHOTORAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
386	30087/2025	11.04.2025	FAO-108/2018	U. CHHOTORAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
387	30088/2025	11.04.2025	MACA-962/2023	M. K. PATI	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
388	30089/2025	11.04.2025	MACA-962/2023	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
389	30090/2025	11.04.2025	CONTC-62/2025	K. P. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-10		(Seat No-1)
390	30091/2025	11.04.2025	WP (C) - 16625/2016	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-08	WRIT BRANCH-3	(Seat No-14)
391	30092/2025	11.04.2025	WP (C) - 5638/2022	A. T. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-6	(Seat No-16)
392	30094/2025	11.04.2025	WP (C) - 3622/2025	D NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-04-11	WRIT BRANCH-8	(Seat No-39)
393	30095/2025	11.04.2025	WP (C) - 32717/2024	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH-2	(Seat No-6)
394	30096/2025	11.04.2025	WP (C) - 9892/2025	R C MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-04-10	WRIT BRANCH-3	(Seat No-12)
395	29631/2025	11.04.2025	CMP-515/2025	CHNADAN KUMAR NAYAK	GENERAL		Order Dtd. 2025-04-08		(Seat No-12)
396	29634/2025	11.04.2025	FAO-149/2019	JASPREET KAUR	GENERAL		Petition	MISC. APPEAL	(Seat No-2)

								SEC.	
397	29638/2025	11.04.2025	FAO-240/2019	JASPREET KAUR	GENERAL		Order Dtd. 2019-10-17	MISC. APPEAL SEC.	(Seat No-5)
398	29639/2025	11.04.2025	WP (C) - 9678/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-04-09	WRIT BRANCH-3	(Seat No-33)
399	29640/2025	11.04.2025	WP (C) - 9682/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-04-09		(Seat No-33)
400	29645/2025	11.04.2025	WP (C) - 8515/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-04-08	WRIT BRANCH-2	(Seat No-34)
401	29658/2025	11.04.2025	CONTC-501/2013	JASPREET KAUR	GENERAL		Counter		(Seat No-34)
402	29662/2025	11.04.2025	CMAPL-174/2008	PARSURAM PANDA	GENERAL		Entire Document		(Seat No-34)
403	29678/2025	11.04.2025	FAO-150/2018	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
404	29682/2025	11.04.2025	WP (C) - 6909/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-04-10	WRIT BRANCH-3	(Seat No-14)
405	29683/2025	11.04.2025	WP (C) - 6911/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-04-10	WRIT BRANCH-3	(Seat No-14)
406	29684/2025	11.04.2025	ABLAPL-3899/2025	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2025-04-10		(Seat No-14)
407	29761/2025	11.04.2025	ABLAPL-3841/2025	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2025-04-09	BAIL-1	(Seat No-5)
408	29765/2025	11.04.2025	CONTC-4572/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-04-09	CONTEMPT	(Seat No-6)
409	29772/2025	11.04.2025	WP (C) - 6588/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03-06	WRIT BRANCH-8	(Seat No-29)
410	29786/2025	11.04.2025	WP (C) - 9289/2025	PRASANTA KUMAR JOSHI	GENERAL		Order Dtd. 2025-04-08	WRIT BRANCH-5	(Seat No-22)

411	29801/2025	11.04.2025	WP (C) - 7558/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03- 28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
412	29819/2025	11.04.2025	WP (C) - 9442/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04- 10	WRIT BRANCH-5	(Seat No- 22)
413	29830/2025	11.04.2025	WP (C) - 14477/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02- 01	WRIT BRANCH-6	(Seat No- 26)
414	29838/2025	11.04.2025	WP (C) - 9800/2025	DEBENDRA BEHERA	GENERAL		Petition	WRIT BRANCH-6	(Seat No- 36)
415	29847/2025	11.04.2025	WP (C) - 9436/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04- 07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
416	29860/2025	11.04.2025	WP (C) - 17355/2012	SRITAM KUMAR MOHAPATRA	GENERAL		Entire Brief		(Seat No- 117)
417	29887/2025	11.04.2025	TRP (C) - 346/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-04- 04		(Seat No- 117)
418	29901/2025	11.04.2025	WP (C) - 9442/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-04- 10	WRIT BRANCH-5	(Seat No- 22)
419	29905/2025	11.04.2025	ABLAPL- 3940/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-04- 10		(Seat No- 22)
420	29911/2025	11.04.2025	CONTC- 7929/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-04- 09	CONTEMPT	(Seat No-4)
421	29946/2025	11.04.2025	WP (C) - 4843/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07- 18	WRIT BRANCH-5	(Seat No- 32)
422	29952/2025	11.04.2025	WP (C) - 4309/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11- 22	WRIT BRANCH-8	(Seat No- 40)
423	30079/2025	11.04.2025	ABLAPL- 3797/2025	PREMRAJ GOUDA	GENERAL		Order Dtd. 2025-04- 09	BAIL-2	(Seat No- 12)
424	30080/2025	11.04.2025	WA- 2865/2023	BIBEKANANDA SAHOO	GENERAL		Order Dtd. 2023-12- 20	WRIT APPEAL	(Seat No-6)
425	30097/2025	11.04.2025	ABLAPL-	BIRANCHI	GENERAL		Order		(Seat

			1453/2025	NARAYAN MAHAPATRA			Dtd. 2025-04- 11		No-6)
426	29629/2025	11.04.2025	WP (C) - 3715/2016	J K TRIPATHY	GENERAL		Order Dtd. 2022-12- 23	WRIT BRANCH-3	(Seat No- 11)
427	29630/2025	11.04.2025	WP (C) - 3715/2016	J K TRIPATHY	GENERAL		Order Dtd. 2022-12- 23	WRIT BRANCH-3	(Seat No- 11)
428	29652/2025	11.04.2025	WP (C) - 3212/2025	A P DAS	GENERAL		Order Dtd. 2025-04- 05	WRIT BRANCH-2	(Seat No-9)
429	29653/2025	11.04.2025	WP (C) - 3326/2025	A P DAS	GENERAL		Order Dtd. 2025-04- 05	WRIT BRANCH-5	(Seat No- 22)
430	29693/2025	11.04.2025	CRLMC- 1312/2025	M MOHANTYT	GENERAL				(Seat No- 22)
431	29762/2025	11.04.2025	WP (C) - 9791/2025	A MOHANTY	GENERAL		Order Dtd. 2025-04- 09		(Seat No- 22)
432	29763/2025	11.04.2025	ABLAPL- 14496/2024	R K BARIK	GENERAL		Order Dtd. 2025-04- 05		(Seat No- 22)
433	29791/2025	11.04.2025	CRLMC- 4597/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2025-03- 11		(Seat No- 22)
434	29800/2025	11.04.2025	WP (C) - 8246/2003	B K SWAIN	GENERAL				(Seat No- 22)
435	29803/2025	11.04.2025	ARBP- 39/2024	A S PATRA	GENERAL			M.J.C.	(Seat No-1)
436	29806/2025	11.04.2025	WP (C) - 24231/2020	A PARIDA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 101)
437	29807/2025	11.04.2025	WP (C) - 13584/2018	K N SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 108)
438	29810/2025	11.04.2025	WP (C) - 6470/2005	NILAKANTHA	GENERAL				(Seat No- 108)
439	29812/2025	11.04.2025	WP (C) - 28689/2019	A M DAS	GENERAL			WRIT BRANCH-2	(Seat No-8)
440	29813/2025	11.04.2025	WP (C) - 21099/2022	A K RANA	GENERAL			WRIT BRANCH-4	(Seat No- 17)

441	29815/2025	11.04.2025	WP (C) - 3849/2008	K NAYAK	GENERAL				(Seat No- 17)
442	29817/2025	11.04.2025	WP (C) - 1649/2009	D K NAIK	GENERAL				(Seat No- 17)
443	29824/2025	11.04.2025	WP (C) - 13834/2024	J M BEHERA	GENERAL			WRIT BRANCH-8	(Seat No- 29)
444	29828/2025	11.04.2025	CONTC- 5232/2024	S DAS	GENERAL				(Seat No- 29)
445	29834/2025	11.04.2025	MACA- 962/2024	M K PATI	GENERAL				(Seat No- 29)
446	29837/2025	11.04.2025	WP (C) - 10197/2022	D K JENA	GENERAL			WRIT BRANCH-5	(Seat No- 32)
447	29845/2025	11.04.2025	WP (C) - 1848/2025	N C SINHA	GENERAL			WRIT BRANCH-1	(Seat No- 31)
448	29848/2025	11.04.2025	OJC- 13429/2001	A C BADU	GENERAL			WRIT BRANCH-2	(Seat No-9)
449	29858/2025	11.04.2025	CRP- 35/2023	J LENKA	GENERAL			CIVIL REVISION	(Seat No-5)
450	29863/2025	11.04.2025	CRP- 23/2023	J LENKA	GENERAL			CIVIL REVISION	(Seat No-5)
451	29865/2025	11.04.2025	ABLAPL- 3900/2025	P K MISHRA	GENERAL				(Seat No-5)
452	29867/2025	11.04.2025	CRLREV- 231/2006	B DALAI	GENERAL			CRIMINAL REVISION	(Seat No-3)
453	29869/2025	11.04.2025	WP (C) - 9746/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-04- 08		(Seat No-3)
454	29870/2025	11.04.2025	CRLREV- 186/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-04- 08		(Seat No-3)
455	29872/2025	11.04.2025	CRLMC- 1172/2017	S K TRIPATHY	GENERAL			CRIMINAL MISC	(Seat No-5)
456	29874/2025	11.04.2025	LAA-1/2002	P PANDA	GENERAL			FIRST APPEAL	(Seat No-7)
457	29875/2025	11.04.2025	WP (C) - 27442/2024	K C SAMAL	GENERAL				(Seat No-7)
458	29877/2025	11.04.2025	WP (C) - 28089/2023	S P MOHAPATRA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
459	29879/2025	11.04.2025	ABLAPL- 3763/2025	C RANA	GENERAL			BAIL-2	(Seat No- 10)
460	29880/2025	11.04.2025	WP (C) - 10022/2025	J M BEHERA	GENERAL			WRIT BRANCH-2	(Seat No-6)

461	29882/2025	11.04.2025	WP (C) - 22046/2014	J P MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 115)
462	29884/2025	11.04.2025	WP (C) - 6016/2025	P K MISHRA	GENERAL				(Seat No- 115)
463	29886/2025	11.04.2025	WP (C) - 406/2025	P K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
464	29888/2025	11.04.2025	OJC- 7289/2000	A K SWAIN	GENERAL				(Seat No- 123)
465	29890/2025	11.04.2025	WP (C) - 8980/2025	P BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
466	29892/2025	11.04.2025	OJC- 11441/2001	A K SWAIN	GENERAL				(Seat No- 110)
467	29894/2025	11.04.2025	WP (C) - 1750/2013	PK NAYAK	GENERAL				(Seat No- 110)
468	29895/2025	11.04.2025	WP (C) - 1750/2013	PK NAYAK	GENERAL				(Seat No- 110)
469	29897/2025	11.04.2025	WP (C) - 6940/2018	S DAS	GENERAL				(Seat No- 110)
470	29900/2025	11.04.2025	WP (C) - 25049/2014	A K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
471	29907/2025	11.04.2025	CMP- 334/2017	N PATRA	GENERAL			WRIT BRANCH-1	(Seat No-4)
472	29908/2025	11.04.2025	FAO- 467/2018	R P DALAI	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
473	29910/2025	11.04.2025	WP (C) - 7567/2021	A ROUT	GENERAL			WRIT BRANCH-8	(Seat No- 43)
474	29912/2025	11.04.2025	CRLREV- 481/2022	G ROUT	GENERAL			CRIMINAL REVISION	(Seat No-4)
475	29914/2025	11.04.2025	OJC- 2125/1993	B BEHERA	GENERAL				(Seat No-4)
476	29916/2025	11.04.2025	SA- 375/1971	A KHAN	GENERAL				(Seat No-4)
477	29953/2025	11.04.2025	ABLAPL- 3758/2025	BALARAM SINGH	GENERAL		Order Dtd. 2025-04- 09	BAIL-2	(Seat No-9)
478	29960/2025	11.04.2025	CRLMC- 1338/2019	P K JENA	GENERAL				(Seat No-9)

479	30006/2025	11.04.2025	WP (C) - 8531/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-04- 09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
480	30040/2025	11.04.2025	CRLA- 293/2010	G SAHOO	GENERAL			CRIMINAL APPEAL	(Seat No- 10)
481	30093/2025	11.04.2025	ABLAPL- 3803/2025	P SAHOO	GENERAL				(Seat No- 10)

**NIC**